NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 932/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Marvell Mall Development Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

<u>ORDER</u>

<u>CSP No. 932/230-232/NCLT/MB/MAH/2017</u> <u>CSP No. 933/230-232/NCLT/MB/MAH/2017</u> <u>CSP No. 934/230-232/NCLT/MB/MAH/2017</u> <u>CSP No. 943/230-232/NCLT/MB/MAH/2017</u>

Owing to paucity of time, list this matter on 04.01.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)

